

NO. 15011/156/2015/JUS(AU) Vol. II
GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

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Jaisalmer house, 26, Mansingh Road,
New Delhi-16th January, 2016.
Feb. 1

OFFICE ORDER

Subject :- Work Distribution

Shri Rajinder Kumar Kashyap, Joint Secretary will be looked after work relating to the appointment of Judges of the Supreme Court & High Courts including transfers etc. in addition to work earlier assigned to him vide office order of even no. dated. 29.12.2015 .

2. Work relating to the National Mission and finalization of Memorandum of Procedure (MoP) for appointment of Judges of the Supreme Court & the High Courts will remain with Shri Anil Kumar Gulati, Joint Secretary. However, any discussions on the MoP will be jointly attended by S/Shri Anil Kumar Gulati and Rajinder Kumar Kashyap, Joint Secretaries.

3. This issues with the approval of Secretary(Justice).

V.K. Tripathi
(V.K. Tripathi)
Director (A)
Date: 16.02.2016

1. All Joint Secretaries and other Officers in the Department of Justice.
2. Guard file
3. NIC- for uploading on website

Copy for information to PSO to Secretary(Justice).

Issued *SLC*
Signature *[Signature]*
Date 17/02/16